	/=	iling under clause (	ca) of cub regulation	(2) of regulation 12	the IBBI (Incolvene)	Posalution Process	for Corporate Porce	nc) Pogulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝi. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	6371705897	7	6250294900	68.39	0	121410997	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1594946101	5	1576598889	17.25	0	18347212	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	1349	237261141	1338	39186488	0.43	120825522	77249130	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	247	79804867	245	57028853	0.62	0	22776014		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	13	1083175098	13	783072527	8.57	276181819	23920752		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	226	4256464604	217	433574826	4.74	3607156660	215733119		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	376965753	0	0	0.00	0	376965753		Annexure 9
Total		1850	14000323461	1825	9139756483	100.00	4004164001	856402977	0	